

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

T R A N S F E R P E T I T I O N ( C I V I L . ) N O ( s ) . 1 7 2 O F 2 0 0 6

V A R A K A L A S A N D H Y A

Petitioner(s)

V E R S U S

V A R A K A L A S U N I L K U M A R

Respondent(s)

(With appln(s) for stay and office report )

Date: 15 / 1 0 / 2 0 0 8 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Himan sh u Munshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Petitioner is granted two weeks' time to file process fee to  
issue fresh notice.

List again on 26. 1 1 . 2 0 0 8 .

( M . P . B H A D R A N )  
R e g i s t r a r

hj